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Title: Introduction of the Overseas Workers (Management and Welfare) Bill, 2011.

SHRI P.T. THOMAS (IDUKKI): I beg to move for leave to introduce a Bill to provide for management and welfare of Indian citizens employed outside the country and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for management and welfare of Indian citizens employed outside the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI P.T. THOMAS : I introduce the Bill.

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